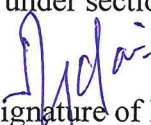


FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DATTAR CERAMIC PRIVATE
LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Dattar Ceramic Private Limited
2.	Date of incorporation of corporate debtor	13/08/2013
3.	Authority under which corporate debtor is incorporated / registered	ROC, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17115GJ2013PTC076394
5.	Address of the registered office and principal office (if any) of corporate debtor	Vikas Cotton Ginning & Pressing, Near Marketing Yard, Opp. G.I.D.C, Surendranagar, Halvad, Gujarat, India – 363330
6.	Date of closure of Insolvency Resolution Process	02/07/2026
7.	Liquidation commencement date of corporate debtor	02/07/2026 (Order received on 03/07/2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Rajesh Kumar Malani IBBI/IPA-001/IP-P-02098/2021-2022/13550
9.	Address and e-mail of the liquidator, as registered with the Board	HG-1D, Wing-A, International Trade Centre, Ring Road, Majuragate Crossing, Surat, Gujarat – 395002. E-mail ID: carajeshmalani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	601-B, International Trade Center, Majura gate Crossing, Surat, Gujarat – 395002. E-mail ID: cirp.dattarceramic@gmail.com

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench, Court – I, has ordered the commencement of liquidation of the Dattar Ceramic Private Limited on 02/07/2026 under section 33 of the Code.


Name and signature of liquidator:
Rajesh Kumar Malani
Liquidator of M/s. Dattar Ceramic Private Limited
IBBI/IPA-001/IP-P-02098/2021-2022/13550
AFA valid upto: 31/12/2026



Date and place: 04/07/2026 and Surat